

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2344
TO BE ANSWERED ON 21st DECEMBER, 2022

AGRICULTURAL EXPORT POLICY

2344. SHRI SRIDHAR KOTAGIRI:
SHRI SANJAY KAKA PATIL:
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government is implementing the Agricultural Export Policy;
- (b) if so, the details thereof including the targets, timelines and achievements therefor;
- (c) whether the Government has taken any steps to conduct stakeholder consultations to improve the implementation of the Agricultural Export Policy; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (d): Yes Sir. The Government introduced a comprehensive Agriculture Export Policy (AEP) in 2018, which forms the basis for activities being undertaken to promote agriculture exports. The agriculture exports have reached USD 50.20 billion in 2021-22 from USD 35.58 billion in 2019-20 registering a Compound Annual Growth Rate (CAGR) of 18.78%. The Government has taken several steps at State/ District levels to implement AEP and promote agriculture exports. State specific Action Plans have been prepared and State Level Monitoring Committees (SLMCs), Nodal Agencies for agricultural exports and Cluster Level Committees have been formed in a number of States. Country and product-specific action plans have also been formulated to promote exports. The Government is also in the process to utilize the proposed District as Export Hub Initiative to achieve the objectives of AEP. Under the District as Export Hub Initiative, products including agricultural products with export potential have been identified in all 733 districts across the country in consultation with stakeholders including State Governments. State Export Strategy has been prepared in 28 States/UTs. The institutional

framework created under DEH initiative provides a platform for regular stakeholders' consultations.

The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of Department of Commerce, has the mandate to promote exports of agricultural and processed food products. APEDA has been providing assistance to the exporters under various components of its Export Promotion Scheme.

The Department of Commerce provides financial assistance to promote exports, including exports of agricultural products through Market Access Initiatives (MAI) Scheme, Export Promotion Schemes of APEDA and Marine Products Export Development Authority (MPEDA) etc.

Further, a Farmer Connect Portal has been developed for providing a platform for farmers, Farmer-Producer Organizations (FPOs) and cooperatives to interact with exporters. Buyer-Seller Meets (BSMs) have been organized in the clusters to provide export-market linkages. Regular interactions, through video conferences, have been held with the Indian Missions abroad, to assess and tap export opportunities. Country specific BSMs, through Indian Missions, have also been organized.
